

## VIDHAN SABHA QUESTION

Name of Department : Tribal Development  
Starred Question No. : 5014  
Date of Reply : 10-03-2022  
Subject : Trans Giri Area  
Question Raised By : Sh. Harshwardhan Chauhan (Shillai)  
Sh. Vinay Kumar (Sri Renukaji)  
Minister Concerned : Technical Education Minister

### Question

Will the Technical Education Minister be pleased to state what is the latest position of declaring Trans Giri Area of Sirmaur as Tribal Area; details be laid on the Table of the House?

### Reply

Information is laid on the table of the House.

The information to the Starred Assembly Question Number 5014 asked by Shri Harshwardhan Chauhan(Shillai) and Shri Vinay Kumar (Sri Renukaji)

In March 2021, Ministry of Tribal Affairs, Government of India, intimated that the criteria for declaration of Scheduled Area, envisages the following:

- (i) Preponderance of tribal population
- (ii) Compactness and reasonable size of the area
- (iii) A viable administrative entity such as district, block or taluk, and
- (iv) Economic backwardness of the area as compared to the neighbouring areas.

In view of (i) above, for declaration of Trans-Giri area as Scheduled Area, the ST population of the area must be more than 50% whereas presently ST community residing in the Trans-Giri area is only 0.20 % (Census 2011).

In order to declare Trans-Giri as Scheduled Area, firstly the Hatti Community residing in the area needs to be declared as Scheduled Tribe.

Accordingly, an ethnographic proposal for inclusion of Hattee Community in the ST list of State of Himachal Pradesh has been prepared and submitted to the Ministry of Tribal Affairs, GOI and presently matter is pending at the level of Ministry.

\*\*\*